

The Bombay Government could not dispose of the stocks held by them either within the State or to other States. To avoid loss to the State Government, the Government of India agreed to allow them to sell their stocks including 18s and 20s to dealers with the assurance that export will be allowed.

(c) 5,200 standard bales approximately.

(e) 9,000 standard bales inclusive of approximately 3,800 standard bales of yarn made from foreign cotton.

(f) The general decline in demand for textiles which set in early this year.

(g) Yes.

#### HANDLOOM DEVELOPMENT FUND

\*736. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state what amount has been spent out of the Handloom Development Fund?

(b) What amounts have been granted to each State?

(c) For what purpose has each grant been made?

(d) If there is a balance, what do Government propose to do with it?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) to (c). A Statement is laid on the Table of the House. [See Appendix IV, annexure No. 24]

(d) The balance will be utilised for the development of the handloom industry, in consultation with the All India Handloom Board.

#### M. Ps'. FLATS

\*737. **Shri Sinhasan Singh:** (a) Will the Minister of Works, Housing and Supply be pleased to state what is the rate of rent charged from officials for M.Ps' bungalows and flats when they are in their possession during off-Session periods?

(b) What is the average cost of flats that have been constructed and are under construction in North and South Avenues giving their costs separately for A, B, and C flats?

(c) Do Government propose to allow private individuals to build similar flats?

(d) What types of bricks are permitted to be used for these flats?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) A statement showing the rates of rent charged from Government Servants for

M.Ps' bungalows and flats, as also for the scale furniture flower beds and additional services therein, is placed on the Table of the House. [See Appendix IV, annexure No. 25].

The rent for the building payable by a Government servant, is subject to the maximum of 10 per cent. of his emoluments.

(b) Average cost of flats already constructed is Rs. 13,580/-, 15,930/- and 18,610/- for A, B and C types, respectively.

Estimated cost of flats under construction is Rs. 16,401/- and Rs. 18,397/- for 'B' and 'C' types respectively.

(c) Government would welcome the construction of similar flats by private individuals.

(d) 'Mixed' bricks have been used in these flats but for private constructions any other types of bricks can be used.

#### PRICES OF CYCLES

\*738. **Ch. Raghbir Singh:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the prices of cycles in the market have considerably risen?

(b) What are the causes therefor?

(c) Is it a fact that the import of cycles has been stopped?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). There was some increase in cycle prices in October 1952 followed by a downward trend in November. Such fluctuations take place according to market conditions and it would not be correct to say that prices have risen considerably.

(c) No licences are being issued to the trade during the current half-year, but imports against licences issued in the last half-year are still coming.

#### EXPENDITURE ON REHABILITATION

\*739. **Shri N. L. Joshi:** Will the Minister of Rehabilitation be pleased to state the total amount spent by Government for rehabilitation of displaced persons since January, 1952?

**The Minister of Rehabilitation (Shri A. P. Jain):** Rs. 16.93 crores upto July, 1952.

#### ALUMINIUM FACTORIES

\*740. **Shri Rup Narain:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of aluminium factories in India at present and their production: